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(2016) 08 NGT CK 0002

National Green Tribunal Principal Bench At New Delhi

Case No: Original Application No. 03 of 2014

Srinagar Bandh Aapda Sangharsh Samiti And Ors

APPELLANT

Vs

Alaknanda Hydro Power Co. Ltd And Ors

RESPONDENT

Date of Decision: Aug. 19, 2016

Acts Referred:

• Environment(Protection) Act, 1986 - Section 2(e), 5

• National Green Tribunal Act, 2010 - Section 2, 2(a), 17, 17(3)

• Public Liability Insurance Act, 1991 - Section 7(a)

• National Green Tribunal (Practise and Procedure) Rules, 2011 - Rule 12

Hon'ble Judges: U.D. Salvi, J

Bench: Single Bench

Advocate: Rahul Choudhary, M.L. Lahoti, Rashmi Chatterjee, Vivek Chib, Ankit Prakash,

Rajiv Nanda, Manish Kumar Vikkey

Final Decision: Disposed Off

Judgement